Filing Under Clause (ca) of Sub-regulation (2)												
	of Regulation 13 of the IRRL (Insolvency Amount in Rupees											
Sr. NO.	Category of creditor	Summary of claims received		Summary of claims admitted			Amount of	Amount of				
		No. of claims	Amount	No. of claims	Amount of claims admitted *	% Share in Total amount of Claims Admitted	contingent claims	claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any	
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	Annexure -1		
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	Annexure -2		
• •	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1,21,65,667.10	1	1,21,65,667.10	100.00	N/A	N/A	N/A	Annexure -3		
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	-	Annexure -4		
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	-	Annexure -5		
6	Operational creditors (Employees)	-	-	-	-	-	-	-	-	Annexure -6		
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	-	Annexure -7		
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	39,72,854.08	1	2,79,48,968	N/A	N/A	N/A	39,72,854.08	Annexure -8		
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	-	Annexure -9		
	Total	4	1,61,38,521.18	2	4,01,14,635.10	100	-	-	39,72,854.08			
* Note:-	Claims are Provisionally Admitted											